

Annexure – 6													
Name of the corporate debtor: <u>Novatech Projects (I) Private Limited</u> ; Date of commencement of CIRP: <u>13.11.2024</u> ; List of creditors as on: <u>23.04.2025</u>													
List of operational creditors (Government Dues)													
Sl. No.	Details of Claimant			Details of claim received	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department		21-11-2024	22,34,50,304	22,34,50,304				-				Admitted subject to further revision based on receipt of information in accordance with Regulation 10, Regulation 12 and Regulation 12A read with Regulation 14 of the CIRP Regulations.
2	The Commissioner, Commercial Taxes, West Bengal			16,57,02,992	16,57,02,992				-				
3	Deputy Commissioner Division -V Thane Rural			1,64,63,000	1,64,63,000				-				
4	Employee Provident Fund Organisation, Thane			44,60,175	44,60,175								
				41,00,76,471	41,00,76,471				-				